

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2014

Dated : 16th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Rajasthan Rajya Vidyut Utpadan Nigam Ltd.Appellant(s)

Versus

**Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Virendra Lodha, Sr. Adv.
Ms. Mamta Tiwari
Mr. Petal Chandhor
Counsel for the Respondent(s): Mr. Raj Kumar Mehta
Mr. Abhishek Upaadhyay
Mr. Pradeep Misra
Mr. Suraj Singh for
R. 2 to 4**

ORDER

Learned counsel for the Respondent seeks time for filing Reply and he is directed to file the Reply on or before 3.11.2014 after serving copy on the other side.

Post the matter on **10.11.2014**. In the meantime, Rejoinder, if any, may be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
Pr/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**